33

Due to poor occupancy, the composition of the train was reduced from 17 to 10 coaches. Even with this reduced composition, occupation been poor except between Ahmedabad and Surendranagar

(e) Season tickets are not for any specific train and passengers are free to travel by any train unless it is otherwise restricted.

### Agreement signed with all India Federation of University and College Teachers Organisations

# \*29. SHRI VIRENDRA VERMA SHRI RAOOF VALIULLAH:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government have not honoured the commitment given to the All India Federation of University and College Teachers Organisation, as per agreement signed on the 4th September, 1987:
- (b) what were the main points of agreement between Government and AIFUCTO and whether the same were to be finalised for formal orders within two months; and
- (c) whether Government are aware of a prolonged agitation threatened by the teachers and if so, what action Government have taken and propose to take in this regard?

THE MINISTER OF STATE THE DEPARTMENTS OF EDUCA-TION AND CULTURE IN THE MIN-ISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SAHI): (a) and (b) No, Sir. The specific commitments made by the Central Government were communicated to Central Universities and the Governments through a D.O. letter dated 7-9-1987. The modified scheme has been implemented by the tral Universities. The question of institution of a selection grade lecturers, which was left for further consultation has since been considered. The recommendations of the UGC to institute a selection grade equivalent to that of a Reader, namely, Rs. 3700-5700, is in the process of finalisation. Thereafter the Government proposes to communicate a revised scheme incorporating all the modifications.

to Questions

(c) The AIFUCTO has been requesting that the modified Government order should be issued as early possible. They also held a demonstration in Delhi on January 18, 1988 in press their demand.

## Vidya Sagar University

## \*30. SHRI N. E. BALARAM:

#### SHRI GURUDAS DAS GUPTA:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Vidya Sagar University in Midnapore district of West Bengal has not been recognised by the University Grants Commission: and
- (b) if so, what are the thereof?

THE MINISTER OF STATE TN THE DEPARTMENTS OF EDUCA-TION AND CULTURE IN THE MIN-ISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SAHI): (a) The Vidya Sagar University. Midnapore has not yet been declared fit by the UGC to receive Central assistance as per Section 12(B) of the

(b) The UGC has made several suggestions for amendment to the Act of the Vidya Sagar University The Government of West Bengal has inform-Commission that certain suggestions made by the UGC amendment to the provisions relating to appointment of the Vice-Chancellor and the composition of the Exe2 cutive Council of the University ard not acceptable to them.